NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
C.P.(IB) No.13/ BB/ 2017	l l	To consider first report of liquidations	Rule-7 of I&B	24x7 Learning Pvt Ltd.	

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

The matter is listed today for consideration of the first progress report of the Liquidator. We have seen the progress report. The valuation is under process as per the report of the Liquidator.

List this matter whenever any direction is sought by the Liquidator.

MEMBER (T)

MEMBER (J)